## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.12.2017. 6.1-18

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 132/BB/ 2017	-	For filing objections	Rule-4(1) of IB	Reliance Capital AIF Trustee Company Pvt. Ltd., Vs Fortuna Urbanscape Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE		
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM			
۱.	R. SARANYA DEUL	RESPONDENTS	R-Laranya den		
	944 93 18870				

R. W. h. Dilip
M. G. Nanjappa
Petitioners
Vive K. B.s.
Raghunandan. S.

## ORDER

Counsel for Petitioner is present. Counsel for Corporate Debtor is also present who requested time for filing objections. Time extended for last chance. List it on 01.02.2018.

Member (T)

Member (J)